## RAJYA SABHA

Tuesday, he 6th March, 1984/16 Phalguna, 1905 (Saka)

The House pet at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

## Deployment of Sophisticated Weapons by Pakistan on the J&K Border

- \*121. SHRI ADINARAYANA REDDY: Will the Minister of DEFENCE be pleased o state:
- (a) whether Government have received reports about the deployment of sophisticated weapons by Pakistan on the Jan mu and Kashmir border; and
- (b) if so, what  $i_s$  Government's reaction ther to?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) While there have been some reports, Government have no confirmed information on the subject.

Government, however, keep a watch on all' dev ilopments having a bearing on our security and take appropriate measures from time to time to ensure adequate defence preparedness.

SHRI ADINARAYANA REDDY: Sir, it is a well known fact that foreign Governme ts. specially the USA, have been tryin *i* to destabilise strong Governments m their global strategy for supremacy and they have armed Pakistan pro'usely. May I know whether there is itiy information v/ith the Government that there are efforts being made in Pakistan to attack our country and, if so, what are the steps that the Government ig going to take?

SHRI \* . P. SINGH DEO: Sir, the hon. Meriber has asked whether we

1907 RS 1.

have any information whether there will be an attack on our country. Sir, if one goe<sub>s</sub> through the media reports and published material, th<sub>e</sub> type of equipment that Pakistan is supposed to be acquiring like submarines and harpoon missiles, they certainly cannot be turned towards Afghanistan. So I leave it to the hon. Member to really infer and draw his own conclusions.

SHRI ADINARAYANA REDDY; Sir, the inference that I can make is, according to press reports—a number oi them have been published in variou; papers—Pakistan may attack our country in view of the political unrest ir their coun'.ry, to divert the gttentior of the people. In that case, may ! know whether the Government is pre pared to take the help of other countries and get adequate supplies o sophisticated arms to safeguard thi interest of the country?

SHRI K. P. SINGH DEO: The Government has taken into consideration all the developments which are takin; place end adequate defence prepared ness is being maintained

MR. CHAIRMAN: Now, the mili iary experts, one by one. Mr. Kal madi.

SHRI SURESH KALMADI; Sir, thi Chinese President Li Xiannm arrive in Islamabad vesterday. It is learn that Pakistan is building a big air base in Pak-occupied Kashmir, i Gilgit. I would like to know whethe the Government has any informatio in this regard. Also our strike caps city for J&K happens to be from th Pun.iab airfields, especially Pathanko Ambala, Amritsar, etc. In the las few years we have had several aii crashes and the Government he ruled out sabotage then. What stel for the security of these airfields a you taking in this new situation? Als it is common knowledge that Pakist? is arming itself with the latest techn logy, aircraft, air defence system, ea ly warning planes, surveillance a.

Now that Marshal Ustinov s visiting our country, what is the hopping list that we propose to put orward to him? I have read reports hat you are asking for ths MIG 29. It s a very good thing. But the problem is that we do not have any ong-Whenever any •resident term planning. comes here, we ask for the hing that he has. When the French 'resident Mitterand came, v/e asked or Mirages. We got 40 Mirages. Then ve got permission to make Mirages ere. Now Marshal Ustinov is coming ere. We are going slow on the lirages and ws are asking for MiG 9 because they are probably going to ive a long-term credit or so. So, are re not going to have a long-term olicy? Take the example of Jaguars, hey were offering to us for 10 years nd we did not accept the offer. When ley were closing their shop, we gave le order. Therefore, T want to know jecifically whether we are curtailing ur requirements for Mirage and going i for Mig.-29 now.

THE MINISTER OF DEFENCE SHRI R. VENKATARAMAN): It is ue that Pakistan is putting up new irflelds in occupied Kashmir in the •eas of Gi!git and S^ardu. They will onstitute a threat to our Ladakh rea. We are takin? adequate steps i meet that situation. We have our rstrip in Leh. We are going in for ;rtain types of aircraft which will ke off at short distance and be able be an answer to the possible threat •ising from Gilgit and Scardu air-ilds.

The other things are in th= nature of general commentary of the hon. ember on the Government's policy, le Government have a vary definite ilicy in respect of equipping them-lves with various aircraft. As a rmer Air Force Officer, he should low that one aircraft does not per-rm all the functions. For agility, you ay want an aircraft of the Mi> 00 variety. For deep penetration ike, you want an aircraft of the guar type. I am hearing from him

about MiG-20. We have not asked for MiG-29. All that we have asked for is the improved version of the MiG which they are going to produce. We do not know what the number is. That particular kind of aircraft is, according to reports, a very superior aircraft to the F-16 andlhe Mirage. Therefore, if we go in for different kinds of aircraft, it is not because of lack of policy. It is because of a basic strong policy that we should go and choose the right type of aircraft for the right purpose for which we want to choose it. I do not think the hon. Member would expect me to answer the other question about the shopping list I am going to place.

SHRI SURESH KALMADI: The question of the security of air bases in Punjab in the present situation has not been answered.

SHRI R. VENKATARAMAN: That is why I said that wa are equipping ourselves with different kinds of aircraft which wiH take care of deep penetration needs, the agility fo<sub>r</sub> airto-air combat, etc. We are also thinking of an aircraft which is superior in performance to Mirage and F-16. What more do you want?

SHRI SURESH KALMADI:- The security of our airfields in Punjab in the present circumstances.

SHRI R. VENKATARAMAN: We have built an air defence system and we cannot disclose it.

SHRI JASWANT SINGH: Sir, I would like to seek a clarification If I put a supplementary on this question, will I be allowed to put a supplementary to Question No. 123 which, I think, is much more important?

MR. CHAIRMAN; I will give you a chance On Question No. 123.

SHRI GHULAM RASOOL^MATTO: Sir, there are two small questions which I want to put to the hon. Minister. Firstly, two days back, there has

been a very big military shake-up in Pakistan. 
The two successors of General Zh have been sacked. I think they are General Iqbal and General J rif. Is the Government taking steps to monitor all these developments w'dch are taking place over there so this tone section of the military which has got ^ Utile estranged may not res jrt to war on this pretext?

MR. CHAIRMAN: Where do you fit il into the mestion? The question is about sophisticated arm? and not about sophi ;'ricated Generals.

SHRI GHULAM RASOOL MATTO: It is not a question of Generals. Kindly bear with me. The strategy of defence planning is also to understand the enemy!-: position vis-a-vis other things. Th s is one of the developments that has taken place only two days back, il want to ask whether h<sub>e</sub> is awar of these developments. Secondly, ] want to ask whether we hav<sub>e</sub> done something to counter the Sparrow nissiles which have been supplied to Pakistan. These are the two quest<sup>1</sup>

SHRI R. VENKATARAMAN: fiir, 1 also read the newspapers as the hon. Member'dies. Whatever he has seen ig the new spapers, I have also seen. One lanno draw inferences and conclus die bash of some newspaper rape rts. We have our own sources of information. We are gathering information and we act according to more reliable information.

MR. CHAIRMAN: I think that is enough.

DR. RAFIQ ZAKARIA; It is universally a Imitted that one of the principal suppliers for some of the most sophisticated weapons that Pakistan has been receiving is the United States of America. These are not only for their Air Force, but also for their Navy. As far as I understand, the ostensible reason that has been give, is that this is being done

in order to arm Pakistan properly to face the situation in Afghanistan. As you know, Afghanistan is a lan'd-lock-ed mountainous country and these weapons cannot be used in any defence in the situation between Pakistan and Afghanistan. If it is not so, what, according to the Minister, is the rationale and reason behind the United States of America taking such an attitude. I know that the Minister might say, "Why not ask the United States"? I want to know his assessment of the situation. If this is sO, how are the relations between India and America, in a situation like this, going to develop in the future?

SHRI R VENKATARAMAN; I have stated several times in this House thai some of the weapons and equipment which the United States is supplying to Pakistan cannot be used against the area in which they say they are intended to be used. For instance, my hon. friend knows that you cannot use a submarine against Afghanistan. Bu' our attitude is always this. Whatever be the intentions of ihe other parties we take note of the consequences o such induction on our defen?e and ou: environment and We mak adequate preparations to meet their. We are not interested in analysing th<sup>1</sup> motivation of other countries as t why they do a particular thing. Oi the other hand, we study the implica of such action on the securit: tions environment Qf our country and the: deal with it to the best of our ability

SHRI INDRADEEP SINHA. Ther is one field in which our equipmen as far as I know, is very backwarc That is the field of air \*ransport. Nov we have transport aircraft which wei used in the 50s, for instance, tt "Packet" aircraft, and they are' i backward that the are out of pre duction in their home country. Ev« spare parts are not readily availabl Moreover, according to informatic that was placed before one of tl Parliamentary Committees, these ai craft had an unusually high rate

7

accidents, because of which soma of our good pilots were lost. Now, may I know from the hon. Minister whether steps are being taken or have been taken to replace those ageing, out of date transport aircraft by modern aircraft?

SHRI R VENKATARAMAN: Sir, a decision has already been taken to phase out all the Package aircraft. And we are already going in for other aircraft, AN-32, IL-7G, and so on. Therefore, the induction of AN-32 will start even this year, and it will be a continuous process. And already...

MR. CHAIRMAN: You might give those planes to Mr. Khursheed.

SHRI R. VENKATARAMAN: .. . s decision has been taken

PROF. B. RAMACHANDRA RAO: Sir, establishment of a reliable and secret communication system along he border is the most important part )f our Defence preparedness. I understand that troposcatter has o cover the entire Himalayan system border. [ wonder whether we have covered his communication system because his is one of our greatest drawbacks n the earlier war hon, linister whether this communication letwork has been working so that he enemy action is coordinated well rith the communication network and Ur air bases.

> SHRI R. VENKATARAMAN: There re two areas in which the troposcat-:r system is deployed. One is Ihe akistan border on the west right rom Kashmir down to Rajasthan. he other is the northern border, borsring the Chinese area, so far as Le radar coverage is concerned, I can y that it is fairly complete. There e one Or two gaps. But we are fillg it up. And all steps are being ken. It has been taken up on a iority basis, and it is almost com-

ete

MR. CHAIRMAN: Question No. 122.

\*122. [The questioner (Prof. Sou-rendra Bhattacharjee), was absent. For answer, vide col. 29 infra.]

MR. CHAIRMAN: Question No. 123.

## Parity of Pension between Pre-1979 and Post-1979 Defence Services pensioners

M2S. SHRI B SATYANARAYAN REDDY:!

> SHRI SYED SHAHABUD-DIN:

Will the Minister of DEFENCE be pl?ased to state:

- (al whether the Supreme Court decision regarding parity of pension between pre-1979 and post-1979 pensioners has been implemented with regard to the defence services pensioners;
- (b) if so, whether Government have received any representation from defence services pensioners alleging discrimination against various categories of such pensioner in the matter of revision of their pensions; and
- (c) what is Government's response thereto?

THE MINITER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The Supreme Court in ife Judgement dated 17-12-82 in Writ Petition No. 5939-41 of 1980 had held that the Liberalised Pension Scheme which came into force with effect from 1-4-1979 (and not the rates of pension promulgated from that date) should be extended to even those who became non-effective before 1-4-79. In pursuance of this judgement Govt, orders with respect to Defence pensioners have been issued on 22-11-83

(b) and (c) Representations have been received by the Government from the Defence services pensioners.

<sup>@</sup>Question wa9 actually asked on the floor of the house by Shri B. Satyanarayan Reddy.